

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 264 OF 2014

Dated : 3rd March, 2016

In the matter of :

Punjab State Power Corporation Ltd.

Versus

Punjab State Electricity Regulatory Commission

.... Appellant(s)

.... Respondent(s)

ORDER

The Bench has not assembled. As agreed by the parties, list the matter on **6.04.2016.**

COURT MASTER